

On 17th February, 1979, the index was 161.3 as compared to 167.8 in September 1978 and 178.7 in February last year.

(c) The Government have taken a number of measures to ensure that prices are maintained at reasonable levels and the purchase of cotton is activated to the advantage of the growers. These measures include:

(i) Relaxation in stock limits to be held by mills and traders.

(ii) Removal of restrictions on intra-trade transactions.

(iii) Enlargement of the role of the Cotton Corporation of India to include not only purchases for NTC, but also commercial purchases for non-NTC mills and buffer stocking.

(iv) Permission to the CCI and Gujarat State Cooperative Marketing Federation for export of 2 lakh bales of previous season's cotton which was not saleable in the domestic market.

(v) The lifting of the ban on export of Bengal Deshi cotton, soft cotton waste and yellow pickings and the permission given for export up till now of 70,000 bales of Bengal Deshi Cotton.

(vi) Permission for the export of 1.5 lakh bales of Staple Cotton of specified varieties during the current cotton season through Apex Marketing Societies of the concerned cotton growing States and CCI.

(vii) Imposition of import duty of Rs. 1.32 per kg. and a corresponding hike in excise duty in respect of viscose staple fibre.

(viii) Rescinding of the earlier order enjoining on the industry the

compulsory use of minimum of 10 per cent of non-cotton fibres.

(ix) Stoppage of import of cotton from abroad to the detriment of indigenous cotton growers.

#### Gujral Committee on Urdu

\*228. SHRI KHURSHED ALAM KHAN;  
SHRI JAGDISH JOSHI;  
SHRI SHIVDAYAL SINGH CHAURASIA;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Gujral Committee report on Urdu has been referred to the Minorities Commission;

(b) whether it is also a fact that the Minorities Commission has been asked to evolve an implementation scheme on the recommendations of the Committee;

(c) whether the Commission has since studied the report and suggested ways and means for the implementation of the recommendations of the Committee; and

(d) if so, what are the details in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c) No, Sir.

(b) Does not arise.

#### D.D.A.'s offer of land to the Kalindi Women's College, New Delhi

\*229. SHRIMATI MARGARET ALVA;  
SHRIMATI LEELA DAMO-DARA MENON;  
SHRIMATI SUSHILA SHANKAR ADVAREKAR;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state: